List of candidates, whose respective candidatures have been rejected for the post of <u>"Peon/Hamal"</u>, on the establishment of the High Court of Judicature at Bombay, Principal Seat at Bombay, as their <u>applications/documents were received by courier/other mode instead of speed post</u> as per instructions given in Notices dated 20<sup>th</sup> September, 2023 and dated 12<sup>th</sup> January, 2024, published on the official website of High Court, Bombay (Reference Advertisement dated 21<sup>st</sup> March, 2023).

खालील यादीतौल उमेदवारांचे उच्चे न्यायालय, मुंबई, मुख्यालय मुंबई यांच्या आस्थापनेवरील <u>"शिपाई/हमाल"</u> या पदासाठीचे अर्ज/कागदपत्र हे मुंबई उच्च न्यायालयाच्या संकेतस्थळावर प्रसिध्द करण्यात आलेल्या नोटिस दिनांक २० सप्टेंबर, २०२३ व १२ जानेवारी, २०२४ मध्ये दिलेल्या सुचनांनुसार <u>स्पीड पोस्टाऐवजी कुरीयर/इतर मार्गाद्वारे प्राप्त</u> <u>झाल्यामुळे</u> त्यांची उमेदवारी सदर पदाकरीता नाकारण्यात येत आहे (संदर्भ जाहिरात दिनांक २१ मार्च, २०२३).

Sr. No.	Registration ID	Name
1	PEN69114	PRATIK DEVRAO BANSOD
2	PEN27734	SUSHIL MANIKRAO HALDE
3	PEN16920	CHANDANA RAMESHWAR WHURWAGH
4	PEN3887	SUJATA SUNIL KAMBLE
5	PEN9176	RIYAZ AZAMUDDIN KAZI
6	PEN19538	SHIVLING BALU PANDHARE
7	PEN77413	MAHI ULLHAS GAJBHIYE
8	PEN22952	VARSHA NAMDEV MORE
9	PEN69987	ASHWINI SANTOSH SHEGOKAR
10	PEN64080	SUDARSHAN KAILAS NAVGHARE
11	PEN86431	AKASH DINKAR KHADE
12	PEN45521	RANJEET KRISHNAT PATIL
13	PEN103415	RAJU CHANDRAKANT ILEKAR
14	PEN110054	RUTUJA SHRIKANT NIKALE
15	PEN99829	SHUBHAM JALINDAR SUPEKAR
16	PEN127721	LIKHITA LAWOO LAD
17	PEN9103	VINOD SANJAY ATHAWALE
18	PEN106432	AMIT PANDURANG BHAKARE
19	PEN107289	RAHUL ASHOK ALDAR
20	PEN60538	VAIBHAV KISHANRAO PANDHARE
21	PEN8348	NARAYAN SAHEBRAO ASORE
22	PEN98068	AAKASH RANGANATH CHAVAN
23	PEN5985	RAJSHREE LALCHAND TEMBHARE
24	PEN117921	GANESH RAMESH RAJGURU
25	PEN33928	MAYURI ASHOK PAWAR
26	PEN120530	DHIRAJ SANJAY RATHOD
Nata	The condidates are berefy informed that they can make representation if any within 10 days	

<u>Note</u>: The candidates are hereby informed that, they can make representation, if any, within 10 days from the publication of aforesaid list. If any candidate file representation after aforesaid time period, on whatsoever ground, the said representation shall not be considered and the same may be filed & closed.

<u>नोंदः</u> उमेदवारांना याद्वारे सुचित केले जाते की, ते उपरोक्त यादी प्रसिध्द झाल्यापासुन १० दिवसांच्या आत निवेदने करू शकतात. जर कोणत्याही कारणास्तव उपरोक्त कालावधीनंतर उमेदवाराने निवेदन दाखल केले असेल, तर त्या निवेदनावर विचार केला जाणार नाही आणि ते दाखल करून बंद केले जाईल.

Date: 21<sup>st</sup> March, 2024

Sd/-Registrar (Personnel)